

(c) the approximate time required to complete the enquiry in all the cases in which complaints have been received w.e.f. 1st July, 1996?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) During the last six months i.e. 1-6-96 to 30-11-96 a total of 156 complaints were received by the CBI regarding accumulation of wealth and immovable properties by Government servants.

(b) Out of the above complaints, 22 cases have been registered after conducting necessary verification and investigation have been taken up. These cases will be dealt with as per established procedure and law of the land.

(c) Since the cases have been registered recently, no time frame can be indicated for finalisation of investigation. However, all efforts are made to expedite completion of investigation and to dispose of the cases as per the law.

Medical Facilities to Retired Employees

3958. SHRI CHINTAMAN WANAGA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any representation from the retired employees of the Department of Atomic Energy regarding medical benefits given to them if they continue to be the member of the Contributory Health Scheme of the Department;

(b) if so, the details thereof;

(c) whether the scheme provides minimum facilities that are available to the retired employees; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Yes, Sir.

(b) Identical representations were received by the Department of Atomic Energy in the month of July, 1996 from six persons who are retired employees and members of the Contributory Health Services Scheme (CHSS) at Tarapur. Their request was to incorporate certain changes in the Scheme as indicated below :

(i) Payment of TA to retired employees on medical reference;

(ii) Providing Hearing Aids/Special Lenses after cataract operation;

(iii) Issue of permanent CHSS card to retired employees as existing in the Central Government Health Scheme

(iv) Changing definition of "pensioners" eligible for CHSS.

(c) Yes, Sir.

(d) Does not arise.

Sanction of Amount

3959. SHRI P.R. DASMUNSHI : Will the PRIME MINISTER be pleased to state :

(a) the amount sanctioned during the Seventh and Eighth Plan period for slum development, sanitation, water supply for West Bengal and the amount yet to be utilised out of the sanctioned amount head-wise;

(b) the quantum of the above amount sanctioned and spent for Calcutta Corporation and Howrah Corporation areas, separately;

(c) whether any World Bank or ODA Projects were approved during this period for Howrah and Calcutta; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). As per available information, the outlay and expenditure during the Seventh and Eighth Plan for slum development, urban water supply and sanitation in respect of West Bengal is given in the statement enclosed. Since these are State subjects, the city/corporation-wise physical and financial progress is not monitored by the Union Government.

(c) and (d). The World Bank assisted III Calcutta Urban Development project was implemented during the period from June 1983 to March, 1992. The project envisaged improvement of water supply, drainage, infrastructure, trans-municipal facilities, slum upgradation, etc. at a cost of Rs. 288 crores including World Bank assistance of US\$147 million.

The Calcutta Slum Improvement project was signed with the Government of U.K. on 23.5.91 for an amount of Pounds 12.240 million. The terminal date of the project is 01.3.98. The project is designed to improve the living conditions of approximately 6.29 lakhs of slum population in Calcutta and, Howrah Municipal Corporation area.